

SPECIAL BENCH
COURT - I

S-1

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/275(KB)2018
IA(I.B.C)/766(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI SATYA RANJAN PRASAD**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19TH APRIL 2024

IN THE MATTER OF	SUPRIYO RANA VS HAHNEMANN HOUSING & DEVELOPMENT PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Mr. Pranay Agarwal, Adv.] For the Liquidator
Ms. Sweta Majumder, Adv.]

ORDER

1. Ld. Counsel for the Liquidator present.
2. **IA(I.B.C)/766(KB)2024**
 - a. This IA has been filed by the Liquidator for placing on record the 22nd Progress Report which is at Page Nos. 12 to 17. This IA is accompanied by an Affidavit of Liquidator which is at Page Nos. 10 and 11.
 - b. The 22nd Progress Report is taken on record and, IA is accordingly **allowed and disposed of.**
3. Post the matter on **22/05/2024.**

**Satya Ranjan Prasad
Member(Technical)**

**Rohit Kapoor
Member (Judicial)**